				(0) ())						
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	1941374864	6	1891929271	58.93	0	469635580	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	838784956	6	620048511	19.31	0	1487412257	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	810	64376905	605	16246323	0.51	0	61682215	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	6	238331049	6	204987914	6.39	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	158	778206819	125	452203795.3	14.09	0	312451391	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	25000000	1	25000000	0.78	0	0	0	NA
	Total	987	3886074593	749	3210415814.3	100.00	0	675658779	0	